

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No.61/740/2020
SWP2752/2002

This the 7th day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Parveen Akhtar, age 34 years,
D/o Mohd. Ayub Khan,
R/o Salwah, Tehsil Mendhar, Distt. Poonch.

.....Applicant
(Advocate: Mr. Surinder Kour)

Versus

1. State of Jammu and Kashmir
Through Chief Secretary J&K Govt.
Civil Secretariat, Jammu.
2. Principal Secretary to Govt.
Education Department, Govt. of J&K,
Civil Secretariat, Jammu/Srinagar .
3. Director School Education, Jammu.
4. Chief Education Officer, Poonch.

.....Respondents
(Advocate: Mr. Rajesh Thapa)

O R D E R (Oral)**Per Rakesh Sagar Jain, Member (J):**

Learned counsel for the applicant submits that he does not want to pursue this TA and the same be dismissed as withdrawn.

2. In view of submission by learned counsel for the applicant, this TA is dismissed as withdrawn.

(Pradeep Kumar)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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